

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 10

IVN.P (IBC)/ 68(MB)2023 IN C.P. (IB)/928(MB)2021

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **01.05.2024**

NAME OF THE PARTIES : **Shree Mata Trading Corporation**

VS

Bilt Graphic Paper Products Limited

For OC : Adv. Saurabh Pandya

For CD : None Present

Section 9 of IBC

ORDER

1.This is a transferred matter from Court V.

2.Counsel for OC submits that the pleadings are complete in the matter and he is ready for final hearing. However, there is no appearance for CD today.

Counsel for OC undertakes to inform the Counsel for CD regarding the next listing. **List on 21.05.2024 for appearance of CD/ hearing**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)